

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 27th May, 2015

TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR M P TIWARI, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. /2015 (CZ)	Y.N. Pandey Vs. The Collector Distt. Bastar & Ors.	Mr. R.G.Mahajan, Adv.	
2.	Original Application No. /2015 (CZ)	Vinayak Parihar Vs. State of M.P. & Ors.	Mr. Ramdarash Tiwari, Adv.	
3.	Original Application No. /2015 (CZ)	Narendra Singh & Ors Vs. M/s Indraprasth Construction Company & Ors.	Mr. Ramdarash Tiwari, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in